

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 207
(IB)-702/ND/2018

Cont. Petition 16/2023 IA-6379/2022 CA-137A/2019 CA-179A/2019
CA-330A/2019 CA-332A/2019 CA-638A/2019 Appeal/36/2021
Appeal/37/2021 IA-5068/2021 Comp. Appeal-44/2021 IA-5409/2021
Comp.Appeal-50/2021 IA-368/2022 C.A-607A/2019 C.A-731A/2019
C.A-827A/2019 IA-904/2022 IA-4428/2022 IA-2059/2021 IA-164/2023

IN THE MATTER OF:

Super Print Services ... **Applicant/Petitioner**

Versus

M/s. Xalta Food and Beverages Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016 (Liq.)

Order delivered on 16.05.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Kshitij Sharda, Adv. for Appellant in Appeal 36 & 37 of 2023, Adv. Asiya Khan, Adv. Krishna Jyoti, Adv. Gaurav Khanna, Adv. Rony O John, Adv. Piyush Swami, Adv. Arshdeep Singh, Adv. Anuj Dubey for Appellant in Appeal No. 44 of 2021

For the Respondent : Adv. Iswar Mohapatra in IA. No. 638A/2018, Adv. Shalya Agarwal in IA-330A/2019 & CA-179A/2019 for R-1, Mr. Umesh Chand Goyal, RP of VHV Beverages Pvt. Ltd., Respondent in CA-179A/2019 & CA-330A/2019, Adv. Iswar Mohapatra in IA No. 638A/2019

For Ex-Directors : Adv. Abhishek Anand, Adv. Nipun Gautam

For the RP : Mr. Naveen Kumar Jain, Adv. Ramakant Rai, Adv. Varun Kumar Tikmani, Adv. Kumar Gourav

ORDER

Cont. Petition 16/2023: Issue notice to the Respondents returnable on 01.06.2023. Ld. Counsels appearing for the Respondents No. 5, 6 and 10 accept notice and sought an opportunity to file a reply on behalf of the said Respondents within one week. Let notice be served upon the remaining Respondents i.e., 1, 2, 3, 4, 7, 8, 9, and 11 through all modes viz., registered post, speed post, courier and E-mail ID. Affidavit of service be filed within one

Ashwani



week. Reply, if any, may be filed by the Respondent within one week from the date of receipt of the notice. List the Contempt Petition for physical hearing on 01.06.2023.

IA-6379/2022, CA-137A/2019 CA-179A/2019 CA-330A/2019 CA-332A/2019 CA-638A/2019 Appeal-36/2021 Appeal-37/2021 IA-5068/2021 Comp. Appeal-44/2021 IA-5409/2021 Comp. Appeal-50/2021 IA-368/2022 CA-607A/2019 CA-731A/2019 CA-827A/2019 IA-904/2022 IA-4428/2022 IA-2059/2021 IA-164/2023:

List all the IAs for the physical hearing on 01.06.2023.

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(L. N. GUPTA)
MEMBER (T)

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(ASHOK KUMAR BHARDWAJ)
MEMBER (J)